## GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 992 ANSWERED ON FRIDAY THE 4<sup>TH</sup> DECEMBER, 2015/ AGRAHAYANA 13, 1937(SAKA)

#### **CSR FOR WAR WIDOWS AND WAR VETERANS**

#### **QUESTION**

#### 992. SHRI K. N. RAMACHANDRAN:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

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- (a) whether the Government is aware that the Corporate Social Responsibility (CSR) does not support war widows and war veterans;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to cover war widows and war veterans under CSR activities/progammes?

#### **ANSWER**

### THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

कारपोरेट कार्य मंत्री

(श्री अरुण जेटली)

(a) to (c): Schedule VII of the Companies Act, 2013, that enlists the eligible Corporate Social Responsibility (CSR) activities, already covers, inter-alia, 'measures for the benefit of armed forces veterans, war widows and their dependents' at item no. (vi). However, the decision to allocate CSR fund across various items of Schedule VII is taken by the Board of the Company under the provisions of the Act.

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